

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6376
ANSWERED ON:15.05.2012
STORAGE CAPACITY
Badal Harsimrat Kaur

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total shortage of storage space in the country;
- (b) the total storage capacity hired and de-hired by the Food Corporation of India (FCI) during the last three years; and
- (c) the total storage capacity addition made through the Public Private Partnership during the said period, Statewise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): The storage capacity, Covered and Cover and Plinth (CAP) available with the Food Corporation of India as on 01.04.2012 was 336.04 lakh MTs, both owned and hired. The storage capacity with state agencies for storage of Central stock of foodgrains as on 31.03.2011 was about 291 lakh tonnes including both covered and CAP capacity. Thus, a total quantity of about 627 lakh tonnes of storage capacity was available for storage of Central stock of foodgrains against the Central stock of 527 lakh tonnes as on 1.04.2012. Due to the increased procurement of foodgrains and to reduce the storage under Cover and Plinth (CAP), the Government formulated a Scheme for construction of storage godowns through private entrepreneurs, Central Warehousing Corporation (CWC) and State Warehousing Corporations (SWCs). Assessment of additional storage needs under the scheme is based on the overall procurement/consumption and the storage space already available. For the consuming areas, storage capacity is to be created to meet four months requirement of PDS and other Welfare Schemes in a State. For the procurement areas, the highest stock levels in the last three years are considered to decide the storage capacity required.

Based on this analysis and criteria laid down in the scheme, a capacity of 151.96 lakh tonnes was identified to be created in 19 States.

(b): The details of the storage capacity hired and de-hired by the Food Corporation of India (FCI) during the last three years , State-wise is at Annexure-I.

(c): The State-wise details of the total storage capacity addition made under the Private Entrepreneurs Guarantee (PEG) Scheme of FCI through the Public Private Partnership (PPP) mode are given in the statement at Annexure II.